

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2908.
TO BE ANSWERED ON TUESDAY, THE 10TH MARCH, 2026.**

START-UP INDIA SEED FUND

2908. SHRI TATKARE SUNIL DATTATREY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is a fact that the Department for Promotion of Industry and Internal Trade (DPIIT) is considering restarting the Start-Up India Seed Fund Scheme (SISFS), if so, the details thereof;
- (b) the results of the SISFS in its previous iteration which was launched in April 2021, such as amount disbursed, number of start-ups benefited, etc.;
- (c) the manner the renewal of SISFS benefit start-ups in India;
- (d) the aspects of funding does the SISFS cover; and
- (e) the other steps being taken by the Ministry in promoting start-ups in terms of ease of credit access?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (d): The Startup India Seed Fund Scheme (SISFS) was approved for a period of four years starting from 2021-22 with a corpus of Rs. 945 crore. The Scheme is implemented from 1st April 2021 under the Startup India initiative. Under the Scheme, financial assistance is provided to eligible startups through incubators for activities such as proof of concept and validation of ideas, prototype development and product trials, product development and testing and market entry and commercialization. Funds are disbursed by incubators to startups in milestone-based installments, linked to progress in product development and readiness for market launch.

Considering the milestone-based nature of disbursement and the time required by incubators and startups to utilize sanctioned funds effectively, the Scheme has recently been provided an extension to facilitate continued disbursement of committed funds and to enable incubators and startups to complete approved activities.

As on 31st January 2026, 219 incubators have been selected under the Scheme and the complete corpus of Rs. 945 crore has been committed to these selected incubators and Rs. 575 crore has been disbursed to them. Further, the approved incubators have selected a total of 3,311 startups for support under the Scheme.

- (e):** Under the Startup India initiative, for ease of credit access, the Government is also implementing the Credit Guarantee Scheme for Startups (CGSS) for enabling debt funding to startups through eligible financial institutions [Member Institutions (MIs)]. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. As on 31st January 2026, 348 loans amounting to Rs 925.90 crore have been guaranteed to startup borrowers under CGSS.
